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Government. The Court has come to the conclusion that the accident was attributable to the negligent navigation of the pilot-Capt. K.L. Reddy.

The report has been accepted by Government, subject to the observations made by the Director General of Civil Aviation. A statement indicating the recommendations made by the Court and the observations of the DGCA thereon is placed on the Table of the House. [See Appendix LXXIX, Annexure No. 37.]

(c) A copy of the report will be placed in the Parliament Library.

•367. [Transferred to the 12th April, 1972].

Am Force Recruiting Centre

*368. SHRI B. V. ABDULLA KOYA: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that there is no Air Force Recruiting Centre in Kerala;
 - (b) if so, the reasons therefor;
- (c) whether the Government of Kerala have represented to the Union Government in this regard; and
- (d) if so, the reaction of the Government of India thereto?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) Air Force Recruiting Offices are established on zonal basis and not Statewise. There is an Air Force Recruiting Office for Kerala-Mysore zone, located at Bangalore. The Recruiting Officer tours various places within the zone and also conducts recruitment locally.

- (c) Yes, Sir.
- (d) A reply on the above lines has been sent to the Government of Kerala.

OIL EXPLORATION IN TRIPURA

*369. SHRI KALYAN ROY: Will the Minister of PETROLEUM AND CHEMI-

CALS be pleased to state:

(a) whether there is any proposal under Government's consideration to expand its oil exploration plan in Tripura; and

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(b) if so, the details thereof?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE): (a) Yes, Sir.

(b) Besides deployment of one drilling rig for drilling deep exploration wells in the Tripura area, for which the Oil and Natural Gas Commission is already taking preparatory action, it is proposed to deploy one more drilling rig in that area. The Commission will soon initiate action for procurement of the equipment and materials required for deploying the second rig.

LOANS BY L. I. C. TO BIO BUSINESS HOUSES

*370. SHRI SASANKASEKHAR SAN-YAL: SHRI MONORANJAN ROY:

Will the Minister of FINANCE be pleased to state:

- (a) the total amount of loans given to the industrialists by the Life Insurance Corporation during 1971;
- (b) the total amount of loans given to the big business houses by the L. I. C. during 1971; and
- (c) the total amount of loans outstanding against industrialists at the end of 1971?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) and (b) A total amount of Rs. 194 lakhs was disbursed as loans by the Life Insurance Corporation to the Industrial concerns in 1971 and of this Rs. 144 lakhs was disbursed to the Companies belonging to the monopoly groups.

(c) The total outstanding amount of loans advanced to all industrial concerns on 31st December, 1971 is Rs. 25.08 crores.